

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH
KOLKATA

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OA. 350/684/2020

Date of order: 15.10.2020

Present :Hon'ble Ms. Bidisha Banerjee, Judicial Member
Hon'ble Dr. Nandita Chatterjee, Administrative Member

Shri Gourang Roy,
Son of Sri Bholanath Roy,
Aged about 23 years,
SC Candidate, since returned from other
State as one migrant labour and prayed for
Casual employment against available vacancies,
Residing at Vill. & P.O. – Kanpur,
P.S. – Amta,
Dist. – Howrah, Pin. – 711410,
West Bengal.

..... Applicant.

-Versus-

1. Union of India
Service through the Secretary,
Ministry of Communication &
Information Technology,
Government of India,
New Delhi -110001.
2. The Chief Post Master General,
West Bengal Circle,
Yogayog Bhawan, Chittaranjan Avenue,
Kolkata – 700012.
3. The Sr. Superintendent of Post Offices,
Howrah Division,
Howrah, Pin. – 711101.

..... Respondents.

For the Applicant : Mr. P.C. Das, Counsel
Mr. J. R. Das, Counsel
Ms. T. Maity, Counsel

For the Respondents : Mr. B.B. Chatterjee, Counsel

ORDER (Oral)

Per Ms. Bidisha Banerjee, JM:

Heard counsels.

2. This OA has been preferred by the applicant to seek the following reliefs:

"8.a) An order directing the respondents to allow casual appointment to the applicant herein in any of the vacant GDS posts in Howrah Division or any other available job to the applicant herein, so that the very existence of the family of the applicant be protected in the interest of justice.

b) An order directing the respondents to consider and dispose of the representation dated 16.06.2020 by the applicant in a time bound manner to offer some casual engagement to the applicant in the interest of justice in the light of order passed by the Hon'ble Tribunal dt. 4.8.2020.

c) An order directing the respondents to consider the applicant as SC Candidate in the light of the Swamy's Rule.

d) An order directing the respondents to produce entire records of the case with copy to the Ld. Advocate appearing for the applicant for conscientious justice.

e) Any other order or orders further order/ orders as to this Hon'ble Tribunal may seem fit to proper."



3. At hearing Ld. Counsel for applicant would draw our attention to the communication dated 14th September, 2020 which reads as under(extracted verbatim for clarity):

"Sub: Application for appointment to the post of any GDS under Howrah Division submitted by Sri Gourango Roy, S/o Bhola Nath Roy, Vill+P.O. Kanpur, Howrah- 711410.

Ref: No previous reference.

Enclosed kindly find one letter dated 16.06.2020 from Gouranga Roy along with other enclosures. The said documents received by this office on 08.09.2020 are sent herewith for favour of kind disposal since all of selection and engagement of GDS is done through online processes.

Encl: As stated above.

3. In view of the fact that the applicant has been permitted to apply afresh online, we dispose of the OA with liberty to the applicant to apply afresh online if he aspires for a consideration.

4. In the event, he chooses to apply against any such online selection, the process his application shall be considered in accordance with law.

5. The present OA accordingly stands disposed of. No costs.

(Nandita Chatterjee)
Member (A)

(Bidisha Banerjee)
Member (J)

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